

(J.H.C. Sch. 1-7)

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To,

1. Ms. Manju Kumari, J.M.-cum- Addl. Civil Judge (Jr. Div.)-cum-P.M. (JJ Board), Dhanbad,
2. Sri Rajiv Tripathi, J.M.-cum-P.M.(JJ Board), Ranchi,
3. Ms. Lucy Sosen Tigga, Civil Judge (Jr. Div.)-cum-P.M.(JJ Board), Koderma,
4. Sri Bishwanath Oraon, J.M.-cum-Civil Judge(Jr. Div.)-cum-P.M. (J.J. Board), Bokaro,
5. Sri Sandeep Nishit Bara, Civil Judge(Jr. Div.)-cum-Judge Incharge, Hazaribagh,
6. Sri Arbind Kachchap, J.M.-cum-Civil Judge(Jr. Div.), Dhanbad,
7. Sri Dileep Rajeshwar Tirkey, Railway Judicial Magistrate, Chaibasa (Porahat),
8. Ms. Sushila Soreng, J.M.-cum-Civil Judge(Jr. Div.), Jamshedpur,
9. Ms. Ruchi Dayal, Addl. Civil Judge(Jr.Div.), Bokaro,
10. Ms. Nirmala Barla, Addl. Civil Judge (Jr. Div.), Bokaro,
11. Sri Vivek Kumar, Addl. Civil Judge (Jr. Div.), Bokaro,
12. Sri Alok Marandi, Addl. Civil Judge (Jr. Div.), Chatra,
13. Sri Rohit Kumar, Addl. Civil Judge(Jr. Div.), Daltonganj,
14. Sri Rajendra Prasad, Addl. Civil Judge(Jr. Div.), Daltonganj,
15. Ms. Anju Kumari Minz, Addl. Civil Judge(Jr. Div.), Deoghar,
16. Sri Anil Kumar, Addl. Civil Judge(Jr. Div.), Madhupur, Deoghar,
17. Sri Arpit Srivastava, J.M.-cum-Addl. Railway Magistrate, Dhanbad,
18. Ms. Ritwika Singh, Addl. Civil Judge(Jr. Div.), Dhanbad,
19. Ms. Ritu Kujur, Addl. Civil Judge(Jr. Div.), Dhanbad,
20. Sri Surendra Bedia, Addl. Civil Judge(Jr. Div.), Dhanbad,
21. Ms. Shruti Soren, Addl. Civil Judge(Jr. Div.), Dhanbad,
22. Sri Ravi Narayan, Addl. Civil Judge(Jr. Div.), Dhanbad,
23. Ms. Moumita Guin, Addl. Civil Judge(Jr. Div.), Dhanbad,
24. Sri Manish Kumar Mishra, Addl. Civil Judge(Jr. Div.), Dumka,
25. Sri Abhishek Srivastava, J.M.-cum-Judge I/c-cum-Addl. Civil Judge(Jr. Div.), Garhwa,
26. Sri Mayank Tushar Topno, Addl. Civil Judge(Jr. Div.), Garhwa,
27. Ms. Sama Roshini Kullu, Addl. Civil Judge (Jr. Div.), Garhwa,
28. Sri Praveen Oraon, Addl. Civil Judge(Jr. Div.), Giridih,
29. Sri Bhupesh Chandra Samad, Addl. Civil Judge(Jr. Div.), Giridih,
30. Sri Shambhu Mahto, Addl. Civil Judge (Jr. Div.), Giridih,
31. Ms. Pragya Bajpai, Addl. Civil Judge (Jr. Div.), Jamshedpur,
32. Ms. Shikha Rani Tigga, Addl. Civil Judge(Jr. Div.), Jamshedpur,
33. Sri Manish Manikant Pradhan, Addl. Civil Judge(Jr. Div.), Jamshedpur,
34. Sri Krishna Lohra, Addl. Civil Judge(Jr. Div.), Jamshedpur,
35. Ms. Mariam Hemrom, Addl. Civil Judge(Jr. Div.), Jamshedpur,
36. Ms. Satyabhama Kumari, Addl. Civil Judge(Jr. Div.), Jamshedpur,
37. Ms. Sanjibita Guin, Addl. Civil Judge(Jr. Div.), Jamshedpur,
38. Sri Walter Bhengra, Addl. Civil Judge(Jr. Div.), Jamshedpur, Ghatshila,
39. Sri Ravi Prakash Tiwari, Addl. Civil Judge(Jr. Div.), Khunti,
40. Sri Rajeev Kumar Singh, Addl. Civil Judge(Jr. Div.), Koderma,
41. Sri Achhat Srivastava, Addl. Civil Judge(Jr. Div.), Latehar,
42. Sri Manoj Kumar Indwar, Addl. Civil Judge(Jr. Div.), Lohardaga

43. Ms. Kumari Nitika, Addl Civil Judge (Jr. Div.), Ranchi,
44. Ms. Avaniika Gautam, Addl. Civil Judge(Jr. Div.), Ranchi,
45. Sri Dharmendra Kumar, Addl. Civil Judge(Jr. Div.), Ranchi,
46. Sri Tarkeshwar Das, Addl. Civil Judge (Jr. Div.), Ranchi and
47. Sri Nishith Kumar, Addl. Civil Judge(Jr. Div.), Ranchi,

Sub: - Nomination for attending two days (R – 13) Refresher Training programme on "Criminal Trial" scheduled to be held on 6<sup>th</sup> and 7<sup>th</sup> October, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R – 13) Refresher Training programme on "Criminal Trial" scheduled to be held on 6<sup>th</sup> and 7<sup>th</sup> October, 2018 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 06.10.2018 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid training programme.


I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 5<sup>th</sup> October till the evening of 7<sup>th</sup> October, 2018.

Yours faithfully,  
Sd/- J.P. Singh  
Registrar (Administration)

Memo No. 3011 /Apptt.

Dated, Ranchi, the 13/07/18

Copy forwarded to all the Principal District & Sessions Judges of the Sate of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1177/JAJ dated 27.06.2018 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
13.07.2018.  
Registrar (Administration)